

(2)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

O.A.974/93

S.Chellappan Chettiar,  
Plot No.42, Maji Sainik Nagar,  
Yerwada, Pune - 6. .. Applicant

-versus-

1. The Engineer-in-Chief,  
Army Headquarters,  
Kashmir House,  
DHQ P.O., New Delhi - 11.
2. The Commandant,  
College of Military Engineering,  
Dapodi, Pune - 31. .. Respondents

Coram: Hon'ble Shri Justice M.S.Deshpande,  
Vice-Chairman.

Hon'ble Shri N.K.Verma, Member(A)

Appearances:

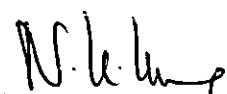
1. Mr.S.P.Saxena  
Advocate for the  
Applicant.
2. Mr.R.K.Shetty  
Counsel for the  
Respondents.

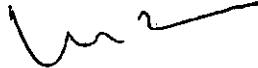
ORAL JUDGMENT: Date: 15-10-93  
(Per M.S.Deshpande, V.C.)

Mr.R.K.Shetty states that he does not have any instructions. We find that the applicant had made a representation against withholding of promotion on 19-6-93. That representation is still pending.

2. All that we need to do is to direct the respondents to dispose of the representation of the applicant within three months from the date of communication of this order. O.A. is disposed of.

3. DASTI

  
(N.K.VERMA)  
M(A)

  
(M.S.DESHPANDE)  
VC